CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. NO. 96 of 1995 in O.A. NO.433 of 1990

New Delhi this the 5th day of September, 1995.

HON'BLE SHRI N. V. KRISHNAN, VICE CHAIRMAN (A) HON'BLE MRS. LAKSHMI SWAMINATHAN. MEMBER (J)

Sewa Ram Jain S/O Khazan Singh Jain, Retired Deputy Post Master, New Delhi H.O. R/O IV/1692 Bhola Nath Nagar, Shahdara, Delhi=32. Applicant

(By Shgi Sant Lal, Advocate)

Versus

- 1. Shri S. C. Mahalik,
 Secretary, Ministry of
 Communications, Department
 of Posts, Dak Bhawan,
 New Delhi 110056.
- 2. Smt. Padma Balasubramanian, Chief Post Master General, Delhi Circle, Meghdoot Bhawan, New Delhi - 110001.
 Respondents

(None for Respondents)

DRDER (DRAL)

Shri N. V. Krishnan, VC (A) :-

Learned counsel for the applicant states that as the relief has been given to him, he does not want to press the contempt petition. In the circumstance, the notice issued to the respondents is discharged. The petition is dismissed as not pressed.

Lakshmi Swaminathan

(Lakshmi Swaminathan)
Member (J)

(N. V. Krishnan) Vice Chairman (A)